

**In the Court of Sub-Divisional Magistrate Exercising the Power of Marriage Officer
Jawalamukhi, Distt. Kangra (H.P.)**

In the matter of :

Smt. Champa Devi wd/o Late Sh. Paradhan Singh, r/o Village Bully, P.O. Bhatawan, Tehsil Khundian, Distt. Kangra H.P. . .Applicants.

Versus

General Public . . Respondent.

Subject.—Notice for registration of Marriage under Section 8(4) of H.P. Registration Marriage Act, 1996.

The above applicant has filed an application u/s 8(4) of H.P. Registration Marriage Act, 1996, alongwith affidavits and supporting with late documents in the court of undersigned in which she has stated that my marriage was solemnized Sh. Paradhan Singh, s/o Babu Ram r/o Village Bully, P.O. Bhatawan, Tehsil Khundian, Distt. Kangra H.P. on 05-12-1980 according to Hindu Rites & Customs in the presence of relatives and friends, but due to the lack of knowledge said marriage has not been registered in the Gram Panchayat "Tippri" hence the direction of registration of marriage may be issued to concerned Secretary of Gram Panchayat.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 30-04-2026 at 11.00 A.M. The objection(s) after 30-04-2026 at 11.00 A.M. will not entertain by this Office and then the order of registration of said marriage issued according as per the law prescribed.

Issued on this day 30th day of March, 2026 under my hand and seal of this office.

Seal.

Sd/-
Sub-Divisional Magistrate-cum- Marriage Officer,
Jawalamukhi, Distt. Kangra (H.P.).

**In the Court of Sub-Divisional Magistrate Exercising the Power of Marriage Officer
Jawalamukhi, Distt. Kangra (H.P.)**

In the matter of :

1. Pritam Chand aged 40 years s/o Sh. Amar Singh, r/o Village Salher, P.O. Lower Ghallour, Tehsil Jawalamukhi, Distt. Kangra, H.P.

2. Madhu Bala aged 30 years wd/o Sh. Satpal Singh s/o Sukh Raj, r/o Village Marhana, P.O. Sialkar, Tehsil Khundian, Distt. Kangra, H.P. & d/o Jai Chand, r/o Village Jajar, P.O. Sialkar, Tehsil Khundian, Distt. Kangra, H.P. . .Applicants.

Versus

General Public

. . Respondent.

Subject.—Notice for registration of Marriage under Special Marriage Act, 1954.

The above applicants have filed an application u/s 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on 03-02-2026 at Nagni Mata Mandir Jawalamukhi, Distt. Kangra, H.P. and they are living as husband and wife since then, hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 04-05-2026 at 11.00 A.M. The objection(s) after 04-05-2026 at 11.00 A.M. will not entertain by this office and then the marriage will be registered according as per the law prescribed.

Issued on this day 31st day of March, 2026 under my hand and seal of this office.

Seal.

Sd/-
*Sub-Divisional Magistrate-cum- Marriage Officer,
Jawalamukhi, Distt. Kangra(H.P.).*

Before the Marriage Officer-cum-SDO (civil), Dehra, Distt. Kangra, H.P.

In the matter of :

1. Shambhu Sharma s/o Suresh Kumar, r/o V.P.O. Kaloha, Tehsil Rakkar, Distt. Kangra, H.P.
2. Palak Devi d/o Sanjeev Kumar, V.P.O.Kaloha, Tehsil Rakkar, Distt. Kangra, H.P.
. . Applicants.

Versus

General Public

. . Respondent.

Subject.—Application u/s 5 of Special Marriage Act, 1954 for registration of marriage.

It is notified for the General Public and all concerned office stating that they were married on 10-12-2025 at Kaloha, Tehsil Rakkar, Distt. Kangra, H.P. in accordance with Hindu rites, customs and ceremonies and they have been living together as husband and wife since then. They have requested for registration of their marriage under section 5 of Special Marriage Act, 1954.

So notice hereby issued to all that if any person has any objection regarding the registration of their marriage, he/she/may submit his/her objections in this office within 30 days from the issue of this notice.

Issued on the _____ day of _____

Seal.

Sd/-
SDO (C)-cum-Marriage Officer,
Dehra, Distt. Kangra (H.P.).

**In the Court of Assistant Collector-cum-Naib Tehsildar, Bharoli,
Distt. Kangra (H.P.)**

In the matter of :

Saberna Devi w/o Sh. Kaur Chand, r/o Village Kharota, P.O. Sudhangal, Sub-Tehsil Bharoli, Tehsil Jawalamukhi, District Kangra, H.P.

Versus

General Public

. .Respondent.

Application of correction of Name.

Notice

Whereas, Smt. Saberna Devi w/o Sh. Kaur Chand, r/o Village Kharota, P.O. Sudhangal, Sub-Tehsil Bharoli, Tehsil Jawalamukhi, District Kangra has applied for correction and verification of her name for the purpose of publication in the Official Gazette.

And whereas, the applicant has submitted supporting documents and affidavits stating that her name has been wrongly recorded as "Swarna Devi" in her Aadhar Card. And whereas, after verification of records and local inquiry, it is confirmed that the correct name of the applicant is "Seberna Devi". It is hereby certified that "Saberna Devi" is the correct name of the applicant, and the name mentioned as "Swarna Devi" in Aadhar Card is incorrect. There is no objection to publishing her correct name as "Saberna Devi" in the Official Gazette for all official and legal.

Therefore, through this proclamation in gazette/leading newspaper, the general public is hereby informed that, if any person having any objection for entry of correction in name of applicant, may submit his/her objection in writing to this court before 24-04-2026. No objection will be entertained after prescribed period and application will be decided accordingly.

Given under my hand and seal of the Court on dated 06-04-2026.

Seal.

Sd/-
Assistant Collector 2nd Grade,
Sub-Tehsil Bharoli, Distt. Kangra (H.P.).

**In the Court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub-Divisional Magistrate
Shahpur, Distt. Kangra (H.P.)**

1. Sh. Ankush Sharma s/o Vijay Sharma, Village Siholpuri, P.O. & Tehsil Shahpur, Distt. Kangra (H.P.)

2. Smt. Mamta Devi d/o Om Dutt Sharma, Village Deehar, P.O. Telmera, Tehsil Bangana, Distt. Una (H.P.) . . *Applicants.*

Versus

1. General Public

2. Local Registrar, Nagar Panchayat Shahpur . . *Respondents.*

Subject.—Application for the Marriage Registration u/s 8 of Special Marriage Act, 1996.

Sh. Ankush Sharma s/o Vijay Sharma, Village Siholpuri, P.O. & Tehsil Shahpur, Distt. Kangra (H.P.) and Smt. Mamta Devi d/o Om Dutt Sharma, Village Deehar, P.O. Telmera, Tehsil Bangana, Distt. Una (H.P.) has filed an application u/s 8 of registration Marriage Act, 1996 alongwith declaration in which they have stated that they have solemnized their marriage on 10-10-2025 at r/o Village Deehar, P.O. Telmera, Tehsil Bangana, Distt. Una (H.P.) as per hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file an objection personally or in writing before this court on or before 27-04-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(DR. GANESH THAKUR),
*Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distt. Kangra (H.P.).*
